

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
CP-47/ND/2022

IN THE MATTER OF:

Amit Jain & Ors.

... **Applicant/Petitioner**

Versus

Faridabad Metal Udyog Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 59 of Companies Act, 2013

Order delivered on 14.03.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Ms. Pratibha Bhadoria

For the Respondent :

ORDER

Due to paucity of time, the matter is re-notified to 08.05.2023.



COURT OFFICER